Ph/Fax : 0510-2320473 (O)
E-mail : rojhansi@uppcb.com

क्षेत्रीय कार्यालय उ. प्र. प्रदूषण नियंत्रण बोर्ड
Regional Office, U.P. Pollution Control Board

संदर्भ सं० / Ref. No. 192/OA-915/20

दिनांक / Date 17.07.2020

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Sub: Regarding Submission of Compliance Report pursuant to the order date 13.05.2020 in O.A. No. 915/2019 in the matter of Ravi Sharma, MLA, Jhansi versus State of Uttar Pradesh.

Sir,

In Compliance of order dated 13.05.2020 passed by Hon'ble Tribunal in O.A. No 915/2019 in the matter of Ravi Sharma, MLA, Jhansi versus State of Uttar Pradesh the Compliance report is enclosed herewith.

It is requested that the compliance report may be presented before the Hon'ble Tribunal for kind consideration.

Yours faithfully,

Encl: As above

17/7/2020
(Niranjan Sharma)
Regional Officer

R.O. Jhansi

उ. प्र. आवास विकास कालौनी, (तालपुरा योजना) कानपुर रोड, झाँसी– 284001
U. P. Avas Vikas Colony (Talpura Yojana) Kanpur Road, Jhansi (U.P.) - 284001

Inspection Report in the matter of Hon'ble NGT original Application No-915/2019 (Ravi Sharma, MLA, Jhansi Versus State of Uttar Pradesh)

The Hon'ble NGT has passed the Order dated 13.05.2020 in the matter of O.A No 915/2019 (Ravi Sharma, MLA, Jhansi Versus State of Uttar Pradesh) operative part of which is mentioned below-

"...........In view of above remedial action needs to be taken and scientific disposal of bio-medical waste needs to be ensured by suitable alternative arrangements in the interest of environment and public health.

In compliance of above mentioned order, the M/S Medical Pollution Control Committee, (CBMWTF), Growth Central, Industrial Area, Bijoli, Jhansi has been inspected by undersigned on 03-06-2020 in presence of Mr. Shailendra Bajpai Manager of the CBMWTF, the fact and observation based on inspection are mentioned below-

1. At the time of inspection M/S Medical Pollution Control Committee (CBMWTF) found Operational. The details of BMW Disposal is as under

Sr. No.	Month	Description of total quantity of Bio-medical waste disposal			
		General Bio-medical waste quantity	Covid-19 Bio-medical waste quantity	Total ASH Generation quantity	ASH Storage and Disposal Management
1.	April 2020	5170.0 Kg	14.300 kg	265.760 kg (found Unscientificaly stored with in premises on openland)	
2.	May 2020	6255.0 kg	3823.700 kg		

2. The capacity of installed double chamber incinerator is 100.0 kg/Hour and 01 Autoclave of capacity 50.0 kg/Batch.

Sr. No.	Month	Description of total quantity of Bio-medical waste which has autoclaved		
		Autoclaved	General Plastic waste material quantity of Bio-medical waste.	Quantity of Bio-medical waste which has shreddered
1.	April 2020	150. 0 kg	Nil	150.0 kg
2.	May 2020	205.0 kg	Nil	205.0 kg

3. It has been observed that the generated effluent by the process of floor washing of BMW storage area, incinerator shed and vehicle washing is not being collected to E.T.P. in absence of proper drainage etc. E.T.P. found not operational because the operator of CBWTF has not identified the Proper place for vehicle washing and presently vehicle washing is being done here and there within premises. The effluent generated is being discharged on land with in premises for sun drying.
4. At the time of inspection it is observed that the reading of electricity sub meter of ETP is 286.0 units and no sludge was discharged on sludge drying beds. The same condition was also noticed during the inspection on dated 10.01.2020. So it is clear that the ETP is not functional, and it is regularly ignored by the operator of said (CBMWTF).

5. Ash which is generated by the incineration of BMW is being collected at open place of CBMWTF premises near the E.T.P. without covered roof shed and it is emitting as fugitive emission in atmosphere near by the area. In case of rain it can flow out side of premises and can be the cause of water pollution near by the area of Bijoli, Jhansi.
6. The Modernization and renovation of plant machinery of said CBMWTF is completed and the present status of plant and machinery is as under.

Sr. No.	Incinerator type & Capacity	Fuel type & quantity	Air Pollution Control System for gaseous emission.	Stack Details	Air Quality Online continuous monitoring system availability	Temperature & time data recorder availability
1.	Incinerator double chamber capacity 100.0 kg per hour	HSD consumption as fuel for incinerator @ 14.0 lit. per hour	Yes, wet venturi scrubber with air mist carbon filter & stack.	Yes, having height 30.0 meter from ground level attached with ECS.	Yes, Attached with CPCB and SPCB server for online display.	

During the inspection it is observed that the foul smell, odour and public nuisance problem is present in atmosphere due to irregular activity of CBMWTF regarding bio medical waste treatment.

7. Due to the continuous default committed by the operator, Board has imposed Environmental Compensation of Rs. 7,41,000.00 (Rs. Seven Lac. forty one Thousand) against the operator vide letter dated 17.07.2020 and has directed to immediately carry out necessary rectifications in the plant along with its regular functioning so as to ensure effective operation of CBWTF.

The inspection report is submitted for kind consideration.

17/7/2020

(V.K. Dubey)
Assistant Environmental Engineer

Regional Officer

17/7/2020

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं0 Ref. No H 51110/C-2/BMW-26/EC/2020 दिनॉक Date 17-7-2020

पंजीकृत

सेवा में,

मेसर्स मेडिकल पाल्यूशन कन्ट्रोल कमेटी,
जी–4, ग्रोथ सेन्टर, औद्योगिक क्षेत्र, बिजौली,
जनपद–झॉसी।

विषयः– **मेसर्स मेडिकल पाल्यूशन कन्ट्रोल कमेटी, जी–4, ग्रोथ सेन्टर, औद्योगिक क्षेत्र, बिजौली, जनपद–झॉसी के विरूद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय के पत्र सं0 एच 48308/सी–2/बी0एम0डब्लू–26/निर्देश/2020 दिनाक 28.02.2020 द्वारा आपकी संस्था **मेसर्स मेडिकल पाल्यूशन कन्ट्रोल कमेटी, जी–4, ग्रोथ सेन्टर, औद्योगिक क्षेत्र, बिजौली, जनपद–झॉसी के** विरूद्ध उद्योग पर 01.10.2019 से निरीक्षण दिनांक 28.01.2020 तक की अवधि (कुल 120 दिन) हेतु प्रतिदिन रू 3000/– की दर से रू0 3,60,000/– (रू0 तीन लाख साठ हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस जारी किया गया था। क्षेत्रीय अधिकारी के पत्र दिनांक 11.06.2020 के साथ प्राप्त निरीक्षण दिनांक 03.06.2020 की आख्यानुसार संस्था द्वारा जैव चिकित्सा अपशिष्ट का रखरखाव, ई0टी0पी0 का संचालन, भस्मीकरण से उत्पन्न राख जैव चिकित्सा अपशिष्ट परिवहन किये जाने हेतु प्रयुक्त वाहनों की धुलाई, जैव चिकित्सा अपशिष्ट रखरखाव स्थल के फर्श की धुलाई से जनित प्रदूषित उत्प्रवाह का ड्रेनेज प्रबंधन सुनिश्चित नही किया गया है।

मा0 राष्ट्रीय हरित अधिकरण द्वारा विचाराधीन ओ0ए0 सं0 710–713/2017 में पारित आदेश दिनांक 15.07.2019 के अनुसार आदेशित है कि– further, in any case minimum Environmental Compensation in respect to Common Biomedical Waste Treatement Facility shall not be less than Rs. 3000/- per day.

क्षेत्रीय अधिकारी के पत्र दिनांक 11.06.2020 द्वारा संस्था के विरूद्ध दिनांक 01.10.2019 से अद्यतन निरीक्षण दिनांक 03.06.2020 तक की अवधि (कुल 247 दिन) हेतु प्रतिदिन रू 3000/– की दर से रू0 7,41,000/– (रू0 सात लाख इकतालिस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

उपरोक्त परिस्थितियों में सक्षम स्तर से अनुमोदनोपरान्त उद्योग **मेसर्स मेडिकल पाल्यूशन कन्ट्रोल कमेटी, जी–4, ग्रोथ सेन्टर, औद्योगिक क्षेत्र, बिजौली, जनपद–झॉसी** के विरूद्ध दिनांक 01.10.2019 से अद्यतन निरीक्षण दिनांक 03.06.2020 तक की अवधि (कुल 247 दिन) हेतु प्रतिदिन रू 3000/– की दर से रू0 7,41,000/– (रू0 सात लाख इकतालिस हजार मात्र) पर्यावरणीय क्षतिपूर्ति के रूप में अधिरोपित की जाती है तथा निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के, यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या–701502010002104 आई0एफ0एस0 कोड–UBIN0570150 में **15 दिन** के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें। अन्यथा की स्थिति में पर्यावरणीय क्षतिपूर्ति की वसूली हेतु भू–राजस्व की भांति वसूली की कार्यवाही की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व संस्था के संचालन हेतु उत्तरदायी व्यक्तियों का होगा।

सक्षम अधिकारी के अनुमति से निर्गत।

मुख्य पर्यावरण अधिकारी
(वृत्त–2)

.....2......

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर, लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई–मेल : info@uppcb.com
वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720676
E-mail : info@uppcb.com
Website : www.uppcb.com

Letter head

प्रतिलिपि :–

1. जिलाधिकारी, झाँसी को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड, झाँसी को इस निर्देश के साथ कि संस्था से पर्यावरणीय क्षतिपूर्ति की धनराशि निर्धारित समयावधि में प्राप्त न होने की स्थिति में पर्यावरणीय क्षतिपूर्ति वसूली हेतु भू–राजस्व की भाँति कार्यवाही किया जाना सुनिश्चित करें।
3. लेखाधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण वृत्त को उपलब्ध कराने का कष्ट करें।

मुख्य पर्यावरण अधिकारी
(वृत्त–2)